

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE
RAJYA SABHA
UNSTARRED QUESTION NO.2668
ANSWERED ON 23/03/2023

ASSESSMENT OF IMPACT OF VACANCIES ON PENDENCY OF CASES

2668. SHRI NEERAJ SHEKHAR:

Will the Minister of LAW AND JUSTICE be pleased to state:-

- (a) the details of number of vacancies in District Courts in Uttar Pradesh and Bihar under Allahabad High Court and Patna High Court, respectively, State-wise and district-wise;**
- (b) the details of posts of judges filled up during the last three years in above States, district-wise and year-wise;**
- (c) whether High Courts have assessed the impact of vacancies on the pendency of cases; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)

(a)& (b): As per the information provided by Allahabad High Court, presently there are 1080 vacant posts of Judicial Officers in the District Courts of Uttar Pradesh. The

district-wise details of number of vacancies in District Courts, Uttar Pradesh is at **Annexure-I**.

As per the information provided by Patna High Court, there are a total of 457 vacant posts of Judicial Officers in District Courts of Bihar as on 01.03.2023. Patna High Court has intimated that vacancy status of judicial officers are not being maintained District-wise.

The details of posts of judges filled up during the last three years, district-wise and year-wise, in the state of Uttar Pradesh and Bihar is given below

UTTAR PRADESH

Name of the Cadre		Year of notification of appointment			
		2020	2021	2022	Total
Higher Judicial Services	Direct Recruitment	45	28	0	73
	Promotion	67	6	1	74
Civil Judge (Senior Division) (Promotion)		37	8	4	49
Civil Judge (Junior Division) (Direct Recruitment)		47	140	0	187
Total		196	182	5	383

Source: Allahabad High Court

BIHAR

Name of the Cadre	Year of notification of appointment			
	2020	2021	2022	Total
District Judge (25% Direct from Bar Quota)	3	16	1 (appointment on reinstatement)	20
District Judge (65% Quota)	1	69	0	70
District Judge (10% Limited Competitive Examination)	0	21	0	21
Civil Judge (Senior Division)	19	23	0	42
Civil Judge (Junior Division)	344	0	10+211	565
Total	367	129	222	718

Source: Patna High Court

(c) &(d): No specific assessment of the co-relation between vacancy and pendency has been made by any of the High Courts. However, Allahabad High Court has intimated that in its additional report, the Arrears Committee has suggested that timely recruitment and appointment of judicial officers as well as their supporting staff is required to be taken.

Annexure-I

District-wise chart consisting number of vacant Courts/Posts of Judicial Officers is as under:-

Courts/Posts of Judicial Officers Vacant in the District Courts of Uttar Pradesh		
Sl. No.	Name of the District	No. of Vacant Courts/Posts
1	Agra	29
2	Aligarh	17
3	Allahabad	24
4	Ambedkarnagar at Akbarpur	12
5	Amethi*	6
6	Amroha	6
7	Auraiya	8
8	Azamgarh	25
9	Baghpat	3
10	Bahraich	17
11	Ballia	17
12	Balrampur	12
13	Banda	12
14	Barabanki	12
15	Bareilly	18
16	Basti	20
17	Bhadohi at Gyanpur	13
18	Bijnor	12
19	Budaun	20
20	Bulandshahar	19
21	Chandauli	12
22	Chitrakoot	8
23	Deoria	21
24	Etah	17
25	Etawah	10
26	Faizabad	17
27	Farrukhabad	21
28	Fatehpur	9
29	Firozabad	9
30	Gautambudh Nagar	33

31	Ghaziabad	14
32	Ghazipur	26
33	Gonda	19
34	Gorakhpur	17
35	Hamirpur	14
36	Hapur	6
37	Hardoi	20
38	Hathras	11
39	Jalaun at Orai	11
40	Jaunpur	28
41	Jhansi	11
42	Kannauj	9
43	Kanpur Nagar	18
44	Kasganj	2
45	Kaushambi	10
46	Kushinagar at Padrauna	20
47	LakhimpurKheri	16
48	Lalitpur	6
49	Lucknow	14
50	Maharajganj	15
51	Mahoba	5
52	Mainpuri	13
53	Mathura	12
54	Mau	14
55	Meerut	21
56	Mirzapur	13
57	Moradabad	11
58	Muzaffar Nagar	16
59	Pilibhit	8
60	Pratapgarh	17
61	Rae-bareli	13
62	Ramabai Nagar	18
63	Rampur	11
64	Saharanpur	14
65	Sambhal	8

66	SantKabir Nagar	10
67	Shahjahanpur	12
68	Shamli	7
69	Shrawasti at bhinga	4
70	Siddarth Nagar	12
71	Sitapur	20
72	Sonbhadra	15
73	Sultanpur	14
74	Unnao	17
75	Varanasi	29
	Total	1080

Source : Allahabad High Court